

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP NO.171/2015

IN THE MATTER OF:

M/s. Priyadarshani Institute for Information
Technology Pvt. Ltd.

.... Applicant/petitioner

Order under Section 391-394 of the Companies Act

Order delivered on 31.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

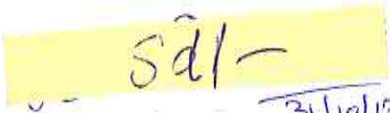
Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/Petitioner : Mr. Jawaid Hussain Khan, Advocate

For the Respondent :

ORDER

By Order of the Bench, matter is listed on 28.11.2017.


(Nirmala Vincent)
Court Officer

V.Sethi
31.10.2017